

(1)	(2)	(3)	(4)
6th Dec., 1976	For the supply of know-how, high yielding strains with detailed design engineering for the production of :—		
	(i) Pot. Penicillin	U.S. \$ 4 lakhs	I.C.L. Plant (Italy)
	(ii) Tetracycline Hcl.	U.S. \$ 3 lakhs	Archifar-Plant (Italy)
	(iii) Erythromycin Hyclate, and technical know-how with detailed design	U.S. \$ 3 lakhs	Archifar-Plant (Italy)
	(iv) Semi-synthetic Penicillins	U.S. \$ 5 lakhs	I.C.L. Plant (Italy)
29th June, 1976	For the supply of technical know-how and some equipments for the production of Methyl Ethyl Pyridine, Niacin and Nicotinamide.	20,00,000 Swedish Kr. and 14.36 Million Swedish Kr.	M/s A.B. Bofors, Sweden. and M/s Lonza, Switzerland.

### Performance of Oil Refineries

1182. SHRI C. CHINNASWAMY:  
Will the Minister of PETROLEUM,  
CHEMICALS AND FERTILIZERS be  
pleased to state:

(a) the performance of the oil  
refineries last year and how does it  
compare with the previous two years;

(b) what is the requirement of  
crude to work the existing refineries

to full capacity in the current year;  
and

(c) the new areas selected for oil  
drilling during this current year and  
progress of the work?

THE MINISTER OF PETROLEUM,  
CHEMICALS AND FERTILIZERS  
(SHRI P. C. SETHI): (a) The crude  
throughput for the refineries for  
1977-78, 1978-79 and 1979-80 is as  
follows:—

Million tonnes

Refinery	CRUDE THROUGHPUT		
	1977-78	1978-79	1979-80
HPCL (BOMBAY)	2.90	2.80	3.13
BPCL	4.51	4.69	4.82
HPCL (VISAKH)	1.30	1.33	1.10
CRL	2.93	2.86	2.87
MRL	2.62	2.76	2.82
Koyali	4.13	5.25	6.71
Haldia	2.10	2.22	2.49
Barauni	3.06	2.66	2.29
Gauhati	0.82	0.83	0.64
Digboi	0.53	0.52	0.41
Bongaigaon	—	0.06	0.19
	24.90	25.98	27.47

During 1978-80 four of the refineries—HPCL, BPCL, MRL and Haldia achieved highest ever crude throughputs. In addition, the crude processed at the Koyali refinery was the highest ever with the full year's impact of the commissioning of Koyali Refinery Expansion Unit which was commissioned in October, 1978. The crude throughput at Barauni, Gauhati, Digboi and Bongaigaon was, however, adversely affected by the

Assam agitation from December, 1979 onwards.

(b) The crude requirement for operating the existing refineries at their full achievable capacity during 1980-81 would be about 28.8 million tonnes.

(c) During the current year 1980-81 (upto October, 1980) ONGC has taken up drilling on 5 new structures in the onshore and offshore areas. The details of the structures with status are as follows:—

		New Structures taken up for drilling during 1980-81 (up to Oct. 1980)	Status
<i>Offshore</i> :		R-7 (Ratnagiri)	Oil
		PY-1 (Porto Novo)	Gas
		PY-3 (Porto Novo)	Drilling continuing
<i>Onshore</i> :		Mahi High (Gujarat)	Under test
		Dangawara (Gujarat)	Drilling continuing

A total of 3 new structures in the offshore areas and 17 new structures in the onshore areas are likely to be taken up during the remaining part of the current financial year 1980-81.

These are :

New structures to be taken up during 1980-81

<i>Offshore</i> :		1. KRI — 1 — 1
		2. AN — 2 — 1 (Andaman & Nicobar Island)
		3. G — 2 — 1 (Godavari)
<i>Onshore</i> :	Gujarat	1. Kelat
		2. Ognaj
		3. Langhnej
		4. Jakason
		5. Amliasion
		6. Lohar
		7. Kundara
		8. Gandhar
		9. North Vaso
	Assam	1. Borpathar
		2. Napamua
		3. Naharhabi
		4. Borsilla

(The new locations will be taken up for drilling depending upon the restoration of normalcy in Assam).

Andhra Pradesh 1. Razole

West Bengal 1. Ablay  
2. Jaguli

Tripura 1. Rokhia

As far as Oil India Limited is concerned apart from intensive exploration and semi-exploration drilling in the mining lease area and the petroleum Exploration Licence area in Arunachal Pradesh, they were assigned new leases of 12,000 sq. Kms. in Mahanadi Basin Offshore and 6,800 sq. Kms. in Mahanadi Basin Onshore, Mahanadi 1 has been drilled to a depth of 2,740 metres. Mahanadi 2 is drilling below 3,000 metres.

भारतीय कानूनी सेवा गठित करने की योजना

1183. श्री दिलीप सिंह भूरिया : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार भारतीय कानूनी सेवा गठित करने के लिये किसी योजना पर विचार कर रही है ; और

(ख) यदि हां, तो उसकी रूप रेखा क्या है और यह योजना कब तक आरम्भ किये जाने की सम्भावना है ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री पी० शिवशंकर) : (क) जी नहीं । यह उल्लेखनीय है कि अनुच्छेद 312 (3) में जिस भारतीय न्यायिक सेवा के प्रति निर्देश किया गया है वह भारतीय विधि सेवा से भिन्न है ।

(ख) प्रश्न ही नहीं उठता ।

मध्य प्रदेश को डीजल की सप्लाई

1184. श्री दिलीप सिंह भूरिया : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में सूखे की स्थिति के बावजूद राज्य की अधिक मांग की तुलना में कम मात्रा में डीजल सप्लाई किये जाने के क्या कारण हैं ;

(ख) क्या सरकार का विचार कृषि के महत्व को देखते हुए उसके लिए डीजल का कोटा बढ़ाने का है ;

(ग) क्या मध्य प्रदेश के आदिवासी झबुआ जिले में कृषि के लिये डीजल का अतिरिक्त कोटा मंजूर करने का कोई प्रस्ताव सरकार के विचाराधीन है ; और

(घ) यदि हां, तो इस सम्बन्ध में क्या निर्णय किया गया है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) मध्य प्रदेश को नवम्बर 1980 के महीने के लिए 45,400 मीट्रिक टन हाई स्पीड डीजल आयल का आवंटन किया गया है । इसको राज्य सरकार द्वारा सूचित 40,000 मीट्रिक टन प्रति माह की कम से कम मांग की अपेक्षा पर्याप्त से अधिक समझा गया है ।

(ख) केवल डीजल का कुल आवंटन इस मंत्रालय से तय किया जाना है । विभिन्न क्षेत्रों जैसे कृषि, परिवहन आदि में डीजल का वितरण राज्य सरकार तब करती है । मंत्रालय ने राज्य सरकारों जिनमें मध्य प्रदेश सरकार शामिल है, से अनुरोध किया है कि कृषि के सम्बन्ध में डीजल के वितरण को सबसे उच्चतम प्राथमिकता दी जाये ।

(ग) उपर्युक्त भाग (ख) के उत्तर में दर्शायी गई स्थिति की दृष्टि से, इस मामले पर मध्य प्रदेश सरकार को विचार करना पड़ेगा ।

(घ) प्रश्न नहीं उठता ।